

**VISHWANATH PRATAP SINGH):**  
(a) to (c). The Government has released to quota of 2000 tonnes of sesame seeds and 100 tonnes of sesame seed oil for export during 1976-77. This quota is placed at the disposal of the Joint Chief Controller of Imports & Exports, Bombay and is distributed to private traders on first-cum-first-served basis on production of cent per cent letter of credit.

**Proposal to entrust Sick Textile Mills to Private Management**

1754. **SHRI FATEHSINGHIRAO GAEKWAD:** Will the Minister of COMMERCE be pleased to state:

(a) whether Government are considering to entrust sick textile units presently run by National Textile Corporation to private management; and

(b) if so, the names of the units under the National Textile Corporation control which have been or are likely to be entrusted to private management?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):** (a) No, Sir.

(b) Does not arise.

**Instructions issued by State Bank of India to its Branches in Delhi for dealing with Representations about Irregularities Committed by Bank Officers**

1755. **SHRI NATHU RAM AHIRWAR:** Will the Minister of REVENUE AND BANKING be pleased to state:

(a) whether State Bank of India, LHO, New Delhi has issued instructions to its Branches in Delhi and New Delhi to file all representations and complaints received from its

clients/constituents in regard to irregularities committed by Bank officials by way of payment of less interest, wrong application of different rules for the same transaction resulting in loss to parties and other mistakes pointed out by them and no action is to be taken on them by the branches; and

(b) if so, the facts thereof?

**THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE):** (a) and (b). State Bank of India have informed that no such instructions have been issued by their New Delhi Local Head Office to their branches in Delhi/New Delhi.

**Opening of Banks in Sikkim**

1756. **SHRI S. K. RAI:** Will the Minister of REVENUE AND BANKING be pleased to state:

(a) the names of the banks opened by the Central Government in the State of Sikkim during the current year; and

(b) the amount so far advanced to villagers in the State?

**THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE):** (a) Nil, Sir.

(b) The State Bank of Sikkim has recently decided to finance agricultural operations through cooperative societies and has disbursed Rs. 0.17 'lakh' to one such society as short term crop loans.